ANNEXURE-2- OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENTS)



Note-

The claim of creditor namely Sai Projects and Engineers Pvt. Ltd. in this sheet was admitted during CIRP period and this creditor has not re-submitted, modified or updated their claims or after Liquidation Order. However, considering the nature and interpretation of Regulation 16 of IBBI (Liquidation) Regulations, 2016, the Liquidator has considered the said claims in this sheet as well.

The claim has been verified by the Liquidator based on the evidence/documents as submitted by the creditor during CIRP. The amount does not necessarily match with the books of accounts of the Company.

The Liquidator may modify/correct the list of claims, on the directions of the NCLT, or otherwise.

| Number of Creditors | OC-1 |
|---|--|
| Details of stakeholders | Sai Projects and Engineers Pvt. Ltd. |
| Nature of claim and Class of Stakeholders | Operational Creditor |
| Amount claimed (in Rupees) | Rs.1,54,20,968.57/- |
| Claim admitted by the Liquidator (in Rupees) | Rs.98,62,430/- |
| Description of extent to which the debt or dues are secured | The debts and dues are unsecured and no charge is created on any property of the company. |
| Proofs on the basis of which claims is accepted- | a) Proof of claim in Form-B (submitted during CIRP); b) Ledger Statement; c) Invoices; etc. d) Hon'ble NCLT, Mumbai Bench admission order dated 29/08/2019; |

